

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A. No. 286/99

Tuesday, this the 20th day of April, 1999.

CORAM:

HON'BLE MR AM SIVADAS, JUDICIAL MEMBER

R. Janardhanan,
S/o. Raman,
Ex-Casual Labourer,
Southern Railway,
Mavelikkara,
Residing at: J.J. Nivas,
Umbaranadu, Kallumala P.O.,
Mavelikkara.

...Applicant

By Advocate Mr. T.C. Govindaswamy

Vs.

1. Union of India represented by
The General Manager, Southern Railway,
Headquarters Office, Park Town P.O.,
Madras - 3.
2. The Senior Divisional Personnel Officer,
Southern Railway, Trivandrum Division,
Trivandrum - 14.

...Respondents

By Advocate Mr. P.A. Mohammed

The application having been heard on 20.4.99, the
Tribunal on the same day delivered the following:

ORDER

The applicant seeks to direct the respondents to include
him at the appropriate place in the list of Open Line casual
labourers and to declare that he is entitled to be re-engaged
and absorbed in the Open Line Unit of Southern Railway,
Trivandrum Division and direct the respondents accordingly.

2. When the O.A. was taken up, the learned counsel appearing
for the respondents submitted that A-3 representation referred
to in the O.A. has not been received by the second respondent
so far and if the applicant submits another representation, the
second respondent will consider the same and pass appropriate

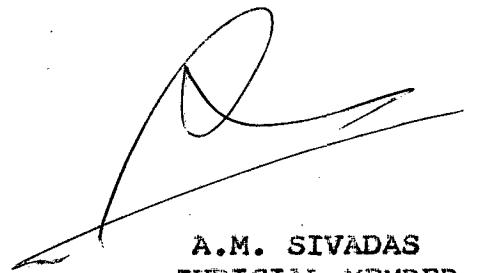
orders within a reasonable time.

3. The learned counsel appearing for the applicant submitted that the applicant will submit a fresh representation to the second respondent along with the relevant records.

4. Accordingly, the applicant is permitted to submit a fresh representation to the second respondent along with the relevant records in support of his case within two weeks from today. If such a representation is received, the second respondent shall consider the same and pass appropriate orders within three months from the date of the receipt of the representation.

5. O.A. is disposed of as above. No costs.

Dated the 20th day of April, 1999.



A.M. SIVADAS
JUDICIAL MEMBER

nv
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LIST OF ANNEXURES REFERRED TO IN THE ORDER

Annexure A-3:

True copy of the representation dated 5.8.98 submitted by the applicant to the second respondent.